

# RAJASTHAN HIGH COURT JODHPUR

## NOTIFICATION

**No. 02 /S.R.O./2018,**

**Date : 03.02.2018**

In exercise of the powers conferred by Article 229(2) of the Constitution of India, Hon'ble the Chief Justice of the High Court of Judicature for Rajasthan hereby makes the following amendment in the Rajasthan High Court Staff Service Rules, 2002, Namely :-

**1. Short Title and Commencement :**

- (i) These Rules shall be called as "The Rajasthan High Court Staff Service (First Amendment) Rules, 2018".
- (ii) They shall come into force at once.

**2. Amendment in Rule 9A :** In Rule 9A "Disqualification for Appointment" after existing proviso, following new proviso shall be inserted :

"Provided also that any candidate who performed remarriage which is not against any law and before such remarriage he is not disqualified for appointment under this sub-rule, he shall not be disqualified if any child is born out of single delivery from such remarriage.

Provided also that while counting the total number of children of a candidate the child born from earlier delivery and having disability shall not be counted".

**3. Amendment in Rule 23A :** In Rule 23A "Disqualification for Promotion" after existing proviso, following new proviso shall be inserted :

"Provided also that any person who performed remarriage which is not against any law and before such remarriage he is not disqualified for promotion under this sub-rule, he shall not be disqualified if any child is born out of single delivery from such remarriage.

Provided also that while counting the total number of children of a candidate the child born from earlier delivery and having disability shall not be counted."

**BY ORDERS OF HON'BLE  
THE CHIEF JUSTICE**

  
**(SATISH KUMAR SHARMA)  
REGISTRAR GENERAL**

(02)

No. Gen./XV/(d)03/2016/1169-1183

Date : 5/2/2018

Copy forwarded to the :-

01. The Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
02. The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. A copy of such Gazette may kindly be sent to this office immediately.
03. Registrar(Vigilance), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
04. Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur
05. Director, Rajasthan State Judicial Academy, Jodhpur.
06. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
07. All Registrars/O.S.D.(F&I)/O.S.D, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
08. Registrar (Classification)Rajasthan High Court, Jodhpur with the request for upload the same on the official website of Rajasthan High Court.
09. Registrar (H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.
10. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
11. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
12. All Assistant Registrar/Court Officer, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
13. Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002
14. P.S. to Hon'ble Mr./Mrs./Kumari/ Dr. Justice.....
15. All Assistant Account Officer/All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

  
**REGISTRAR GENERAL**